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2006

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH  
ORIGINAL APPLICATION NO:547/2006  
WEDNESDAY THIS THE 2ND DAY OF AUGUST,2006.**

**CORAM:**

**HON'BLE SHRI N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER  
HON'BLE SHRI GEORGE PARACKEN, JUDICIAL MEMBER**

M.K.Nallakoya  
Veterinary Attendant,  
Lakshadweep Office,  
Indiragandhi Road,  
Willington Island, Kochi-3.

... Applicant

By Advocate Shri E.S.M.Kabeer

V/s

1. The Administrator,  
U.T. Of Lakshadweep,  
Kavaratti.
2. The Director,  
Animal Husbandry,  
Union Territory of Lakshadweep  
Kavaratti.

... Respondents

By Advocate Shri Shafik M.A.

This OA having been heard on 2<sup>nd</sup> August, 2006, the Tribunal on the same day delivered the following:-

**ORDER**

**HON'BLE MR.N.RAMAKRISHNAN,ADMINISTRATIVE MEMBER**

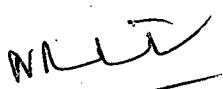
This is an application filed by the applicant to consider and dispose of the A-2 application filed as late as 17/6/2006 relating to pay fixation.



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2. We feel it is very premature, the representation having been submitted less than two months back and the administration should be given some time to dispose it of one way or another.
3. The OA is accordingly dismissed as being premature. No costs.

  
GEORGE PARACKEN  
JUDICIAL MEMBER

  
N.RAMAKRISHNAN  
ADMINISTRATIVE MEMBER

abp